Subject: De-empanelment of Training Partner under FoSTaC-reg.

Dear Sir,

Letter No.1-2/Empanelment of Training Partners/FoSTaC/FSSAI/2017 dated 15th May, 2018 alongwith its enclosure is attached herewith for uploading on FSSAI website (under Capacity Building/FoSTaC).

Encls: As above

Ashok Kumar Mishra
Assistant Director
(Training)

The attach Sheet may be uploaded on the FoSTaC Website & on FSSAI Website

Sh. Kamar (IT Associate)
F.No. 1-2/Empanelment of Training Partners/FoSTaC/FSSAI/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 15.05.2018

Sub: **De-empannelment of Training Partner under FoSTaC-reg.**

The undermentioned Agencies/Organisation/Academia had been empanelled as Training Partners for providing training under FoSTaC. But they remained inactive from the date of empanelment.

(a) Avinashilingam Institute for Home Science and Higher Education
(b) Centum Learning Ltd
(c) Crux Management Services Pvt Ltd
(d) Manav Sevak Educational & Medical Research Foundation
(e) Federation of Indian Chambers of Commerce and Industry
(f) University of Horticulture Science.

2. Therefore, in view of the above, they have been **de-empannelment and deleted** from FoSTaC website.

Thanking you,

(Ashok Kumar Mishra)
Assistant Director (Trg)

**Commissioner of Food Safety (All States/UTs)**

**Directors (All regional Offices)**

**All Training Partners (FoSTaC)**

**Copy to:**

**IT Division** – for uploading on FoSTaC website please.